

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.232 - IA/1080(AHM)2022  
in  
**CP(IB) 162 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SMC Industries Pvt Ltd  
V/s  
Shaifali Rolls Ltd

.....Applicant

.....Respondent

**Order delivered on: 23/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Parinda Davawala, Adv.  
For the Respondent : None

**ORDER**

**IA/1080(AHM)2022**

Ld. Counsel for the applicant present. Ld. Counsel for the successful resolution applicant appears today in the other matter but not present in this matter. Ld. Counsel for the successful resolution applicant is directed to remain present on the next date of hearing failing which necessary order will be passed.

List for further consideration on 06.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**